

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

117. I.A. 5543/2023  
In  
C.P. (IB)-4135(MB)2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **03.04.2024**

NAME OF THE PARTIES: USV Private Limited

VS

Lok Housing and Constructions Limited

**Appearances:**

**For Petitioner:** Adv Amey Hadwale a/w Adv Geeta Lundwani and Adv  
Aashka Gopani are present through VC.

**For RP:** Adv. Harsh Kesharia in IA/5543/2023, Adv. Ashish  
Jha. Present through VC.

SECTION 7 OF IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Ld. Counsel for the RP submits that the Rejoinder has been received on  
02.04.2024. RP seek time to go through the same. List on **02.05.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
//NSW//

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)